

X
ITEM NO.102

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 942 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

BALVEER @ BALLI & ANR.
(With appln(s) for exemption from filing O.T.)

Respondent(s)

Date: 01/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Dr. Manish Singhvi, AAG
Mr. Amit Lubhaya, Adv.
Mr. Milind Kumar, Adv.

For Respondent(s) Mr. K.B. Upadhyay, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Pushkar Anand, Adv.

Mr. Ranbir Singh Yadav, Adv.

Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following
O R D E R

Dr. Manish Singhvi, learned Additional Advocate General appearing for the State of Rajasthan commenced his submissions at 2.00 p.m. and was on his legs when the Court rose for the day leaving the matter as Part-Heard.

Let the matter appear in the cause list retaining its position, but it will be taken up on Thursday, the 7th February, 2013 as Part-Heard.

| (G. SUDHAKARA RAO) |
| COURT MASTER |

| (SHARDA KAPOOR) |
| COURT MASTER |